

IN THE HIGH COURT OF DELHI AT NEW DELHIF.No.676-F/DHC/IT/DA-02/No. 15/95Dated: 05/09/26

From,

The Registrar General,
Delhi High Court,
New Delhi,

To,

(On the website of High Court of Delhi)

Sub: NOTICE INVITING TENDER FOR SUPPLY AND INSTALLATION OF APPLE MACBOOK PRO 14" WITH M5 PRO CHIP, APPLE MACBOOK PRO 16" WITH M5 PRO CHIP WITH APPLE CARE+ PLAN, AND APPLE MAGIC MOUSE TO BE USED WITH THESE MACBOOK(S) WITH VALIDITY OF RATES 180 DAYS OR BEYOND.

This Court intends to purchase Apple MacBook Pro 14" with M5 pro chip, Apple MacBook Pro 16" with M5 pro chip with Apple Care+ plan, and Apple Magic Mouse to be used with these MacBook(s) for the use at the residential office of Hon'ble Judges of this Court. Interested firms/vendors (**Based in Delhi/NCR Region only**) authorised by OEM are requested to submit their respective quotation(s) for the same along with the copy of Manufacturer's Authorization Form (MAF)/current authorization letter issued by OEM in their favour in a sealed envelope.

Following are the minimum configurations of the MacBooks/Magic Mouse:

MacBook Pro 14" with M5 Pro chip with 3 years onsite comprehensive warranty (1 + 2 years Apple Care Plus) Model No. MGDR4HN/A - Space Black / MGDN4HN/A - Silver.

14.2 inch (diagonal) Liquid Retina XDR display, 15-core CPU, 24 GB unified memory with storage space of 512 GB SSD or 1 TB SSD

MacBook Pro 16" with M5 Pro chip with 3 years onsite comprehensive warranty (1 + 2 years Apple Care Plus) Model No. MGEA4HN/A - Space Black / MGE44HN/A - Silver.

16.2 inch (diagonal) Liquid Retina XDR display, 18-core CPU, 24 GB unified memory with storage space of 512 GB SSD or 1 TB SSD

Magic Mouse to be used with MacBook Pro 14"/16" with M5 Pro Chip

The sealed envelope containing the **Earnest Money Deposit (EMD)/ Bid Security of ₹10,000/-** (Separate EMD for each hardware i.e. one EMD for MacBook Pro 14", one EMD for MacBook Pro 16", and one EMD for Magic Mouse) by way of Demand Draft/Banker's Cheque/Pay Order drawn in favour of "**The Registrar General, High Court of Delhi**" payable at New Delhi, Price Bid and Undertaking along-with other necessary documents, must reach the Administrative Officer (Judl.) I.T. Branch, Room No. 6, Ground Floor, Lawyer's Chamber Block-III, Sher Shah Road, High Court of Delhi, New Delhi-110003 on or before 28-09-2026 till 5:00 P.M. The sealed envelope should be addressed in the name of "The Registrar General, Delhi High Court, New Delhi" mentioning the subject '**Quotation for MacBook(s)/Magic Mouse**' which should be super-scribed on the sealed envelope.

Quotations received after the due date and time and/or without mentioning the subject shall be summarily rejected without any notice.

The terms & conditions to participate in the instant tender are as follows:

1. Necessary documents to be submitted with the bid, non compliance will lead to rejection of the Quotation:

- a) **Annexure-'A/1' to Annexure - 'A/3' i.e.** Price Bids along with copy of copy of Manufacturer's Authorization Form (MAF)/current authorization letter issued by the OEM issued in favour of bidder.
- b) Earnest Money Deposit (EMD) of ₹10,000/- by way of DD/ Banker's Cheque/Pay Order drawn in favour of **'The Registrar General, High Court of Delhi, New Delhi'** shall be separately required for each of the following hardware:
 1. MacBook Pro 14"
 2. MacBook Pro 16"
 3. Magic Mouse
- c) **Annexure-'B' i.e.** Technical Specification compliance Sheet- MacBook Pro 14".
- d) **Annexure-'C' i.e.** Technical Specification compliance Sheet- MacBook Pro 16".
- e) **Annexure-'D' i.e.** Undertaking duly filled in/signed/stamped by the vendor.
- f) **Annexure-'E':** To be filled only by those firms, claiming exemption from registration under GST Act and offering net rates only.
Note: The firms/vendors offering net rate claiming that they are mandatorily not required to be registered under the GST Act shall not mention tax rate/amount and submit the 'net rates' only in Column 'B' of respective Price Bid.
- g) Copy of GST Registration Certificate, if the firm/vendor is registered under GST Act.
- h) **Annexure-F i.e.** Lowest Price Certificate duly Signed and Stamped.
- i) The selected vendor is also required to submit the details of SPOC (Single Point of Contact) for after sale support and will also ensure that the complaints notified to designated SPOC person are attended and resolved expeditiously. In case of change in SPOC, the same must be updated immediately to avoid inconvenience to the Hon'ble Court.

2. General instructions:

- a) This Court shall have the right to call clarification(s) in respect of the Bid(s), if required.
- b) In case the purchase order(s) awarded to L-1/most eligible firm is cancelled due to non-supply of goods within the stipulated period, the purchase order(s) will be awarded to the next eligible L-2/the second eligible vendor/firm. The L-1 firm shall be liable to be blacklisted to participate in future tenders of this Court and the EMD shall be forfeited, if failed to give any cogent reason for non-supply of goods within the stipulated period.
- c) The DD/Banker's Cheque/Pay order towards EMD of all the bidders, except the lowest three, shall be returned to the vendors on their written request after finalization of selection process.
- d) The DD/Banker's Cheque/Pay order of L-2 & L-3 will be returned to the vendors upon written request after award of Supply order to the eligible successful bidder (L-1).
- e) The EMD of successful bidder will be returned (on written request) only after supply of complete order.

3. Grounds for rejection/disqualification of Bid(s)

- a) Bids received without EMD.

Note: No request for waiver of EMD on any ground shall be entertained.

- b) If multiple quotations are submitted by a firm / vendor, all such quotations submitted will be liable to be rejected at the first instance.
- c) **Non submission of Manufacturers Authorization Form/Current authorization letter issued by OEM in favour of the participating firm/vendor in original.**
- d) **Validity of rates must not be less than 180 days from the last date of submission of the quotation.**
- e) Bids/quotations received after due date shall be summarily rejected and no request for extension of last date / due date of the Tender will be entertained.
- f) Bids/quotations related to some other item not related to instant tender.
- g) Any interlineations, erasure or correction in the specification/offered rate, which renders the whole tender process doubtful or ambiguous.
- h) Bids/quotations in the format other than the prescribed one.
- i) Non submission of required documents or submitting incomplete documents.
- j) Any other ambiguity in submission of bid or any unreasonable condition.

4. Supply of Goods

The selected eligible L-1 firm/vendor shall be bound to supply the required item immediately or within 21 days from the date of issuance of Purchase Order(s), failing which the purchase order issued shall be deemed to be cancelled without entertaining any communications in this regard unless sufficient cause is communicated (supported by documentary proof) for such delay.

5. The firm(s)/Vendor(s) may be blacklisted for the following reasons

- a) Withdrawal or attempt to revise the bid on any ground after opening of the same.
- b) Non supply of goods as referred to above.
- c) Non adherence to the validity of rates for 180 days from the last date of submission of bid/quotation.
- d) Making false declaration in 'Lowest Price Certificate' (**Annexure-D**) or not passing benefits of price reduction.

6. Vendors exempted from Registration under GST Act

- a) The firm(s) claiming that they are mandatorily not required to be registered under the GST Act shall submit NET rates only (rate without tax component) in their quotation and need not mention tax rate and tax amount and are further required to submit an affidavit strictly as per **Annexure-'E'** with supporting documents in respect of exemption from registration under GST Act viz. copy of the latest Notification issued by Govt. of India/Govt. of NCT of Delhi duly attested under the seal of the firm. Turnover certificate issued by Chartered Accountant for the F.Y. 2025-26 & 2026-27 etc.

7. Clarification regarding this Tender

- a) In case the firm/vendor wants any clarification regarding this Tender, Mr. Zameem Ahmed Khan, Joint Director (IT) at Tel. No. 011-43010101 (Ext. 4852) may be contacted.

8. Finality of decision of the competent authority

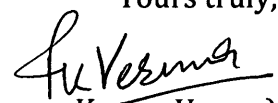
- a) The decision of the competent authority for short listing of the firm/vendor after evaluation of the Bid(s)/quotation(s) shall be final & binding on all the participants in the instant tender process.

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- b) This Court reserves the right to modify/amend the tender document/Terms and Conditions of the tender at a later stage and also to increase or decrease the quantity depending on the requirement or repeat the Purchase Order as per requirement.
- c) This Court also reserves the right to reject any of the bids or all the bids or quash the whole tender process without assigning any reasons thereof. Any step taken by the competent authority to safeguard the interest of this Court shall be final and binding on all participants.

Note: *No employee of this Court or his/her dependent family member be involved in the instant tender process, as the said act would be in contravention of the requirement/provisions contained in Central Civil Services (Conduct) Rules 1964.*

Yours truly,


(Praveen Kumar Verma)
Deputy Registrar (IT)
for Registrar General

CC to Joint Director (IT), DHC - for uploading on the official website of High Court of Delhi.

Annexure - 'A/1'**PRICE BID****SUB.: SUPPLY AND INSTALLATION OF APPLE MACBOOK PRO 14" WITH M5 PRO CHIP
(Model No. MGDR4HN/A- Space Black and MGDN4HN/A - Silver)**

(as per Technical Specification Compliance Sheet as at Annexure-'B')

Name of the Firm: _____

Address of the Firm: _____

Name of the person (authorised to sign the tender document): _____

Contact No.: _____ Email Address: _____

Description of the Product	Price offered for one unit (without taxes) in ₹	Tax Rate (%)	Price offered for one unit (incl. taxes) in ₹	Under - taking furnished (Yes/No)	Validity of Rates (180 days or more)	3 years onsite comprehensive warranty (1 + 2 yrs Apple care+) (Yes/No)	Delivery schedule	MRP of the product & Remarks (if any)
A	B	C	D	E	F	G	H	I
MacBook Pro 14" with M5 Pro chip with Apple Care+ plan (With Storage option of 512 GB SSD)								
MacBook Pro 14" with M5 Pro chip with Apple Care+ plan (With Storage option of 1 TB SSD)								

Total Price as per column 'D' in words for

MacBook 14" _____

(with 512 GB Storage)

MacBook 14" _____

(with 1 TB Storage)

EMD Details

EMD instrument by way of DD/ Banker's Cheque/ Pay Order	Bank Name / Branch	EMD Amount (in ₹)	Amount in words
No. Date:		10,000/-	Ten Thousand Only

*Interlineations/Corrections/Overwriting not allowed

Date: _____

Place: _____

Signature of the authorised Signatory of the firm/
company/organization
Official Stamp/seal

Annexure - 'A/2'**PRICE BID****SUB.: SUPPLY AND INSTALLATION OF APPLE MACBOOK PRO 16" WITH M5 PRO CHIP**

(Model No. MGEA4HN/A - Space Black and MGE44HN/A - Silver)

(as per Technical Specification Compliance Sheet as at Annexure - 'C')

Name of the Firm: _____

Address of the Firm: _____

Name of the person (authorised to sign the tender document): _____

Contact No.: _____ Email Address: _____

Description of the Product	Price offered for one unit (without taxes) in ₹	Tax Rate (%)	Price offered for one unit (incl. taxes) in ₹	Under - taking furnished (Yes/No)	Validity of Rates (180 days or more)	3 years onsite comprehensive warranty (1 + 2 yrs Apple Care +) (Yes/No)	Delivery schedule	MRP of the product & Remarks (if any)
A	B	C	D	E	F	G	H	I
MacBook Pro 16" with M5 Pro chip with Apple Care+ plan (With Storage option of 512 GB SSD)								
MacBook Pro 16" with M5 Pro chip with Apple Care+ plan (With Storage option of 1 TB)								
Total Price as per column 'D' in words for								
MacBook 16" _____ (with 512 GB Storage)								
MacBook 16" _____ (with 1 TB Storage)								
EMD Details								
EMD instrument by way of DD/ Banker's Cheque/ Pay Order	Bank Name / Branch					EMD Amount (in ₹)	Amount in words	
No. Date:						10,000/-	Ten Thousand Only	

*Interlineations/Corrections/Overwriting not allowed

Date: _____

Place: _____

Signature of the authorised Signatory
of the firm/company/organization
Official Stamp/Seal

Annexure - 'A/3'**PRICE BID****SUB.: SUPPLY AND INSTALLATION OF APPLE MAGIC MOUSE TO BE USED WITH MACBOOK (S) Pro 14" & 16" With M4 PRO AND M5 PRO CHIP.**

Name of the Firm: _____

Address of the Firm: _____

Name of the person (authorised to sign the tender document): _____

Contact No.: _____ Email Address: _____

Description of the Product	Price offered for one unit (without taxes) in ₹	Tax Rate (%)	Price offered for one unit (incl. taxes) in ₹	Under - taking furnished (Yes/No)	Validity of Rates (180 days or more)	onsite comprehensive warranty (Yes/No)	Delivery schedule	MRP of the product & Remarks (if any)
A	B	C	D	E	F	G	H	I
Magic Mouse to be used with MacBook (s) Pro 14" & 16" with M4 Pro and M5 Pro Chip								

Total Price as per column 'D' in words for

Magic Mouse _____

Please mention available colour options for Magic Mouse

EMD Details

EMD instrument by way of DD/ Banker's Cheque/ Pay Order	Bank Name / Branch	EMD Amount (in ₹)	Amount in words
No. Date:		10,000/-	Ten Thousand Only

*Interlineations/Corrections/Overwriting not allowed

Date: _____

Place: _____

Signature of the authorised Signatory
of the firm/company/organization
Official Stamp/Seal

Annexure - 'B'**Technical Specification Compliance Sheet****MacBook Pro 14" with M5 Pro chip****(Model No. MGD4HN/A- Space Black/MGDN4HN/A - Silver)**

S.No.	Description of Product		Compliance (Yes/No)	Give Details/ Remark, if any
1.	Display	14.2-inch (diagonal) Liquid Retina XDR display; 2304x1964 native resolution at 254 pixels per inch		
2.	Processor	15-core CPU with 5 super cores and 10 performance cores 16 core GPU		
3.	RAM	24GB unified memory		
4.	Storage	512 GB SSD 1TB SSD		
5.	Size and weight	Height : 1.55 cm Width : 31.26 cm Depth : 22.12 cm Weight : 1.60 kg		
6.	Camera	12MP Center Stage camera with support for Desk View 1080p HD video recording Advanced image signal processor with computational video		
7.	Audio	High-fidelity six-speaker sound system with force-cancelling woofers Wide stereo sound Support for Spatial Audio when playing music or video with Dolby Atmos on built-in speakers		
8.	Keyboard And Trackpad	Backlit Magic Keyboard with: Touch ID Ambient light sensor		
9.	Wireless	Wi-Fi 7 (802.11be)5 And Bluetooth 6		
10.	Ports	SDXC card slot HDMI port 3.5mm headphone jack MagSafe 3 port Three Thunderbolt 5 (USB-C) ports with support for: Charging DisplayPort Thunderbolt 5 USB 4		
11.	Secure Authentication	Touch ID		
12.	Power Battery	72.4-watt-hour lithium-polymer battery		

Annexure - 'C'**Technical Specification Compliance Sheet****MacBook Pro 16" with M5 Pro chip**

(Model No. MGEA4HN/A – Space Black and MGE44HN/A – Silver)

S.No.	Description of Product		Compliance (Yes/No)	Give Details/ Remark, if any
1.	Display	16.2-inch (diagonal) Liquid Retina XDR display; 23456x2234 native resolution at 254 pixels per inch		
2.	Processor	18-core CPU with 6 super cores and 12 performance cores 20 Core GPU		
3.	RAM	24GB unified memory		
4.	Storage	512 GB		
		1TB SSD		
5.	Size and weight	Height : 1.68 cm Width : 35.57 cm Depth : 24.81 cm Weight : 2.14 kg		
6.	Camera	12MP Center Stage camera with support for Desk View 1080p HD video recording Advanced image signal processor with computational video		
7.	Audio	High-fidelity six-speaker sound system with force-cancelling woofers Wide stereo sound Support for Spatial Audio when playing music or video with Dolby Atmos on built-in speakers		
8.	Keyboard And Trackpad	Backlit Magic Keyboard with: Touch ID Ambient light sensor		
9.	Wireless	Wi-Fi 7 (802.11be)4, Bluetooth 6		
10.	Ports	SDXC card slot HDMI port 3.5mm headphone jack MagSafe 3 port Three Thunderbolt 5 (USB-C) ports with support for: Charging DisplayPort Thunderbolt 5 USB 4		
11.	Secure Authentication	Touch ID		
12.	Power Battery	100-watt-hour lithium-polymer battery		

Annexure - 'D'UNDERTAKING

SUB.: SUPPLY AND INSTALLATION OF APPLE MACBOOK PRO 14" WITH M5 PRO CHIP, APPLE MACBOOK PRO 16" WITH M5 PRO CHIP WITH APPLE CARE+ PLAN, AND APPLE MAGIC MOUSE TO BE USED WITH THESE MACBOOK(S).

I/we undertake that the firm (name of the firm _____) or its Partner / Director / Proprietor (name _____) has/have not been blacklisted / banned in its Business dealings with any Central / State Government / Public Sector Undertaking / Autonomous Bodies or has / have not been banned / terminated during the last two (02) years on account of poor performance/conduct.

I/we undertake that presently I/we am/are not "Debarred from Bidding" on the grounds mentioned in Rule 151 of GFR 2017. In case, it is found at any stage that I/We have participated in the instant tender by withholding material information, my bid shall be liable to be rejected and the EMD shall also liable to be forfeited by Delhi High Court.

I/we undertake that all the additional terms and conditions of the instant Tender Notice are acceptable to me/us and I/we are bound to comply with the additional Terms and Conditions and to deliver the goods as per schedule of supply. I/we are also bound to comply with the declaration made in 'Lowest Price Certificate' i.e., Annexure-'F'.

I/we also undertake that in case the supply is not found to be in conformity with the purchase order or any other distortion, the whole supply will be taken back at the cost of the firm with replacement of goods within 3 days.

I/we undertake that the goods offered to be supplied are in compliance of BIS or any other relevant Indian Certificates/standard.

I/we undertake that I/we have confirmed and correctly applied the HSN Code of the required item/product and its corresponding applicable GST rate(s) as on date with sole responsibility.

Signature of the authorised
Signatory of the firm/company/organization
Official Stamp/Seal

Date: _____

Place: _____

Annexure - 'E'**SUB.:SUPPLY AND INSTALLATION OF APPLE MACBOOK PRO 14" WITH M5 PRO CHIP, APPLE MACBOOK PRO 16" WITH M5 PRO CHIP WITH APPLE CARE+ PLAN, AND APPLE MAGIC MOUSE TO BE USED WITH THESE MACBOOK(S).**

[AFFIDAVIT ON RS.10/- NON JUDICIAL STAMP PAPER DULY NOTORIZED BY
NOTARY PUBLIC AFFIXING RS.5/- NOTARIAL STAMP]

I, _____, S/o Shri/Smt. _____, Resident of _____
_____ Partner/Director/Proprietor of M/s. _____

solemnly affirm/ authorised to solemnly affirm on behalf of M/s. _____ and
state as under:

1. That M/s. _____ is exclusively engaged in supply of Goods in Delhi/NCR Region and not making any inter-state supply.
2. That the turnover of M/s. _____ was less than Rs. 40 lakh in the financial year 2025-26.
3. That the turnover of M/s. _____ has not crossed the 'threshold exemption limit' of Rs. 40 lakh in the current financial year 2026-27.
4. That I _____, on behalf of M/s. _____ solemnly undertake that at the point of time the turnover of the firm will cross the threshold exemption limit of Rs.40 lakh, M/s. _____ will be registered under GST Act and will comply the provisions mentioned in the GST Act.
5. That M/s. _____ claiming exemption to be registered under GST Act, hence not mentioning GST rate percentage in the financial bid.
6. That M/s. _____, if declared eligible in the tender process will claim only the net price exclusive of GST.

DEPONENT

VERIFICATION

Verified at _____ on this _____ day of _____, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge and that nothing material has been concealed there from.

DEPONENT

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Annexure-'F'

LOWEST PRICE CERTIFICATE

Date: _____

To,

The Registrar General
High Court of Delhi
New Delhi-110003

Subject: Lowest Price Certificate against Tender No. _____ Date: _____

REF.: SUPPLY AND INSTALLATION OF APPLE MACBOOK PRO 14" WITH M5 PRO CHIP, APPLE MACBOOK PRO 16" WITH M5 PRO CHIP WITH APPLE CARE+ PLAN, AND APPLE MAGIC MOUSE TO BE USED WITH THESE MACBOOK(S).

Respected Sir,

This is to certify and solemnly declare that the prices/rates quoted by us, M/s [Your Company Name _____], in our offer/bid against the above-mentioned tender for supply and installation of Apple MacBook pro 14" with M5 Pro Chip, Apple MacBook Pro 16" with M5 Pro Chip with Apple Care+ plan, with three years onsite comprehensive warranty (1 + 2 years Apple Care+), and Apple Magic Mouse to be used with these MacBook(s) are the lowest rates charged by us to any Central Government Department, State Government Department, Public Sector Undertaking (PSU), Autonomous Body, or any Private Organization/Client in India.

We further certify that:

1. The rates offered to you are not higher than the prices we charge for the same or identical products under similar transaction conditions to any other customer.
2. No promotional discounts, schemes, or lower pricing brackets have been extended to any other buyer that has been withheld from this procurement process.
3. In the event of any price reduction, markdown, or lower sale offer made by us to any other party for the same item during the currency of this period/contract, the benefit of such reduced price will be automatically passed on to you.

We understand that if this declaration is found to be false, incorrect, or misleading at any stage, the High Court of Delhi shall have the right to cancel the contract and initiate legal or administrative action, including debarment/blacklisting under applicable public procurement rules.

Thanking you.

Yours faithfully,

(Signature with seal/stamp of the firm)

For M/s [Your Company name _____]

(Authorized Signatory)

Name: [Name of the Person signing] _____

Designation: [e.g., Proprietor / Director / Partner / Authorized Representative] _____

Contact No: [Mobile / Phone Number] _____

Email ID: [Official Email Address] _____